(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI JLAL K. ADVANI): (a) No, Sir.

(b) Does not arise.

हिमालय के हिमनदों से निकलने वाली नदियों पर माइक्रो-हाइडल परियोजनाएं

*450. **श्री लाखन सिंह** : क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमालय के हिमनदों से निकलने वाली नदियों में वर्ष भर पर्याप्त मात्रा में पानी बहता रहता है और इन नदियों पर माइक्रो-हाइडल परियोजनाओं का निर्माण किया गया है;

(ख) यदि हां, तो अब तक इन नदियों पर कितनी माइक्रो-हाइडल परियोजनाओं का निर्माण किया गया है और उनका ब्यौरा क्या है;

(ग) क्या सरकार पिछड़े पर्वतीय क्षेत्रों के विकास के लिये बिजली की आवश्यकताओं को पूरा करने की दृष्टि से इन नदियों पर और ऐसी परियोजनाओं का निर्माण करने का विचार रखती है; और

(घ) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

-flRi'icro-hydel project on rivers originating from glaciers in Himalayas

•450. SHRI LAKHAN SINGH: Will the Minister of ENERGY be pleased lo state;

(a) whether it is a fact that plenty of water flows round the year through the rivers originating from glaciers in the Himalayas and that micro-hydel projects have been set up on these jivers;

•f[ ] English translation.

(b) if so, what is the number of micro-hydel projects set up so far in these rivers alongwith the details thereof;

(c) whether Government propose to set up more such projects on these rivers with a view to meeting the power requirements for the development of backward hill areas; and

(d) if so, what are the details in this regard?]

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) से (घ) विवरण सभा पटल पर रखा जाता है ।

विवरण

(क) से (घ) माइक्रो जल-विद्युत् स्कीमों के विकास का उद्देश्य मुख्यत: देश के उन दूरस्थ क्षेत्रों को बिजली पहुंचाने तक सीमित है जिन्हें मुख्य पारेषण ग्रिड से अथवा डीजल विद्युत् जैसे अन्य साधनों से बिजली की सप्लाई किफायती ढंग से नहीं की जा सकती । माइक्रो जल-विद्युत् स्कीमों पर होने वाला विशिष्ट परिव्यय और इनसे विद्युत् उत्पादन की लागत अपेक्षाकृत अधिक होती है । फिर भी पिछड़े और पहाड़ी क्षेत्रों में आर्थिक गतिविधि को प्रोत्साहन देने के लिए इन स्कीमों पर विचार किया जाता है । माइक्रो जल-विद्युत् स्कीमों को हाथ में लेने पर विचार विकास सम्बन्धी स्कीमों की उपलब्धता, विद्युत् की आवश्यकता, वैकल्पिक साधनों से बिजली की मांग को पूरा करने सम्बन्धी अर्थतन्त्र आदि के सन्दर्भ में करना होगा ।

हिमालय के हिमनदों से निकलने वाली नदियों पर कई माइक्रो जल-विद्युत् स्कीमें प्रतिष्ठापित की जा चुकी हैं और कई स्कीमों का निर्माण कार्य चल रहा है । जिन राज्यों संघ शासित क्षेत्रों में माइक्रो जल-विद्युत् स्कीमें प्रचालनाधीन/निर्माणाधीन हैं वे हैं—जम्मू और कश्मीर, हिमाचल प्रदेश, उत्तर प्रदेश तथा अरुणाचल प्रदेश ।

जिन माइक्रो जल-विद्युत् स्कीमों की लागत एक करोड़ रुपए से कम है उनका निष्पादन राज्य प्राधिकरणों द्वारा किया जा रहा है क्योंकि ऐसी स्कीमों के लिए केन्द्रीय विद्युत् प्राधिकरण से किसी तकनीकी-आर्थिक स्वीकृति की आवश्यकता नहीं होती। अतः इन परियोजनाओं के बारे में पूरी सूचना तत्काल उपलब्ध नहीं है। सम्बन्धित राज्य प्राधिकरणों से अपेक्षित सूचना अद्यतन रूप में भेजने को कहा गया है। तथापि, उपलब्ध सूचना उपाबन्ध-I में संकलित कर दी गयी है। इस सम्बन्ध में अद्यतन सूचना एकत्र करने के प्रयास किए जा रहे हैं और जैसे ही यह सूचना प्राप्त होगी, सभा पटल पर रख दी जाएगी।

उपाबन्ध—I

भारत में प्रचालनाधीन/निर्माणाधीन माइक्रो जल-विद्युत् स्कीमें

स्कीमें/राज्य	प्रतिष्ठापित क्षमता (किलोवाट)	अभ्युक्ति
उत्तर प्रदेश		
पाण्डुकेश्वर . . .	3 × 250*	प्रचालनाधीन
बागेश्वर	1 × 50 + 1 × 18.4	—वही—
गरूर	1 × 25	—वही—
चम्पावत	2 × 100	—वही—
उत्तरकाशी. . . .	3 × 200	—वही—
भाटवाडी	2 × 25	—वही—
धरासु	1 × 5	—वही—
बरकोट	1 × 5	—वही—
रुद्र प्रयाग (तिलबाड़ा) . .	2 × 100 + 1 × 30	—वही—
देव प्रयाग	2 × 50	—वही—
कोटो	2 × 100	—वही—
बद्रीनाथ	1 × 30	—वही—
गेंतोचोरा	2 × 100	—वही—
चमोली (तपोवन) . . .	3 × 200	—वही—
गुप्त काशी . . .	2 × 100	—वही—
सिमली	1 × 5	—वही—
पोपल कोटी . . .	1 × 5	—वही—
जोशी मठ (अन्तरिम) . .	1 × 25	—वही—

स्कीम/राज्य	प्रतिष्ठापित क्षमता (किलोवाट)	अभ्युक्ति
धारचूला	2×100	निर्माणाधीन
हरसिल	2×100+1×300	—वही—
तपोवन	3×250	—वही—
सुरोयन गाद	3×250	—वही—
हिमाचल प्रदेश		
चम्बा	2×100	प्रचालनाधीन
मेहबार	2×100	—वही—
बिलिंग	2×50	—वही—
शन्शा	2×50	—वही—
जुब्बल	2×25	—वही—
घरोला	1×50	—वही—
भरमौर	1×20	—वही—
नागालैण्ड		
दजुजा नाला	3×500	प्रचालनाधीन
अरुणाचल प्रदेश		
पस्सीघाट	2×100	—वही—
राहुंग	3×250	—वही—
ब्रसूर	2×50	—वही—
आलोंग	4×100	—वही—
तेजु	4×100	—वही—
कलक्तांग	3×10*	—वही—
तार्कसिंग	3×10*	—वही—
तावांग	4×500	—वही—
खोंसा	3×250	—वही—
जिरो	4×500	निर्माणाधीन

*अंशतः चालू की गई।

स्कीम/राज्य	प्रतिष्ठापित क्षमता (किलोवाट)	अभ्युक्ति
दिरांग	3×500	निर्माणाधीन
तूतिंग	3×50	—वही—
मणिपुर		
लोमाखोंग चरण-दो	250	—वही—
जम्मू व कश्मीर		
जम्मू	2×250	प्रचालनाधीन
ऊधमपुर	2×320	—वही—
राजौरी	1×560	—वही—
पुंच	3×98+2×30	—वही—
भण्डरवा	1×560	—वही—
सिक्किम		
जाल्ली	6×375	—वही—
रिम्बी	200	—वही—
रोहटक	200	—वही—
मनूल	50	—वही—

†[THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): "(a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (d) The development of Micro-hydel Scheme is mainly confined to provide electricity in remote part of the country which cannot he supplied power economically from main transmission grid Or other sources like diesel power. Specific outlay and cost of electricity generation from Micro-hydel schemes are relatively high. Even so, such schemes are considered to stimulate economic activity in the backward and hilly areas. The taking up of Micro-hydel schemes would have to be considered in the context of availability of schemes for development, requirement of power, economics of meeting the power demand from alternative sources etc.

Many Micro-hydel schemes have been installed and number of schemes are under construction on the rivers originating from glaciers in Himalayas. The States/Union territories where Micro-hydel schemes are under operation/construction are J&K,

f [ ] English translation.

Himachal Pradesh, Uttar Pradesh and Arunachal Pradesh.

The execution of Micro-hydel sche-. mes costing less than Rs. 1 crore is being done by State Authorities as no techno-economic sanction by C.E.A. is required for such schemes. Accordingly complete information of these projects is not available readily. The State Authorities concerned have been approached to furnish the requisite up-to-date information. However, available information has been compiled at Annexure-I. Efforts are being made to collect the up-to-date information in the matter, and as soon as the same becomes available, it will be laid on the Table of the House.

AXJfEXVRE I

Micro-Hydel Schemes under Operat'o"l Construction in India

Scheme/State	Installed capacity (K.W)	Remarks
Uttar Pradesh		
Pandukeshwar	3 x 250*	Under Operation
Bageshwar	1 x 50+ IX 18-4	Do.
Garur	1 x 25	Do.
Champawat	2x100	Do.
Uttar Kashi	3 X 200	Do.
Bhatwari	2x25	Do.
Dharasu	1x5	Do.
Barkot	1x5	Do.
Rudra Prayag (Tilwara)	2x100+ 1X3°	Do.
Deo Prayag	2x5°	Do.
Koti	2x100	Do.
h	1X3°	Do.
	2x100	Do.

•Partially commissioned.

Scheme/State	Installed Capacity (KW)	Remarks
Chamoli (Tapovan)	3 x 200	Under Operation
Gupt Kashi	2 x 100	Do.
Simli	1 x 5	Do.
Pipal Koti	1 x 5	Do.
Joshi Math (Interim)	1 x 25	Do.
Dharchula	2 x 100	Under Construction
Harsil	2 x 100+ 1 x 300	Do.
Tapovan	3 x 250	Do.
Surien Gad	3 x 250	Do.
Himachal Pradesh		
Chamba	2 x 100	Under Operation
Mehbar	2 x 100	Do.
Billing	2 x 50	Do.
Shansha	2 x 50	Do.
Jubbal	2 x 25	Do.
Gharola	1 x 50	Do.
Bharmour	1 x 20	Do.
Nagaland		
Dzuza Nallah	3 x 500	Do.
Arunachal Pradesh		
Passighat	2 x 100	Do.
Rahung	3 x 250	Do.
Basur	2 x 50	Do.
Along	4 x 100	Do.
Tezu	4 x 100	Do.
Kalaktang	3 x 10*	Do.
Taksing	3 x 10*	Do.
Tawang	4 x 500	Do.

Scheme/State	Installed Capacity (KW)	Remarks
Khonsa . .	3×250	Under Operation
Ziro . .	4×500	Under Construction
Dirrang . .	3×500	Do.
Tuting . .	3×50	Do.
Manipur		
Leimakhong St. II	2×50	Do.
Jammu & Kashmir		
Jammu . .	2×250	Under Operation
Udhampur .	2×320	Do.
Rajouri . .	1×560	Do.
Pench . .	3×98* 2×30	Do.
Bhadurwah .	1×560	Do.
Sikkim		
Jalli . .	6×375	Do.
Rimbi . .	200	Do.
Rohtak . .	200	Do.
Manul . .	50	Do.

♦Partially commissioned.]

Involving of the village ana Small Towns Patrol Act, 1918 for guarding the Railway Track

•451. SHRI PIARE LAL KUREEL *URF* PIARE LALL TALIB: SHRI JAGDISH JOSHI: SHRI KHURSHED ALAM KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Punjab and Haryana Governments have invoked the provisions of the Village and Small Towns Patrol Act, 1918 for the purpose of guarding the railway tracks within their respective areas; and

(b) whether the Central Government propose to ask the other State Governments also to do likewise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) According to available information, in the wake of suspected sabotage leading to derailment of a few trains last year, the Punjab and Haryana State Governments invoked the provisions of the Punjab Village and Small Towns Patrol Act, 1918 for guarding railway tracks. This is a State enactment and its salient features will be brought to the notice of other State Governments.

*452. *[Transferred to the 19th December,* 1978].

Alleged abduction of Kumari Sushnia and Shri Suresh Kumar

"453. SHRI KALP NATH RAI: SHRI T. ANJIAH: SHRI PRAKASH MEHROTRA:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) the names of the owners of the Mercedes car in which Shri Suresh Kumar and his girl friend Kumari Sushma Chaudhary were alleged to have been abducted from the Jamuna Bazar, Delhi an<j were taken to Modi Nagar on the 20th August, 1978.

(b) the dates on which ownership of the said car was transferred on the last two occasions;

(c) whether the police has made any enquiry about the relations of the said car owner with Shri Suresh Kumar; and

(d) if so, what are the findings of the police in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL); (a) to (d) A statement is laid on the Table of the- House.